GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:2173 ANSWERED ON:22.08.2013 IDENTIFICATION OF BPL PERSONS Gawali Patil Smt. Bhavana Pundlikrao ;Nagar Shri Surendra Singh;Nagorao Shri Dudhgaonkar Ganeshrao;Ram Shri Purnmasi

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the definition being used by the Government to define the poverty line for providing funds under different Centrally Sponsored Schemes;

(b) whether the Government has commenced the Below Poverty Line (BPL) survey to identify the exact number of persons living BPL in this country as on date;

(c) if so, the details thereof;

(d) whether the Government has any data regarding the number of families moved from BPL to APL during the last three years; and

(e) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN `ADITYA`)

(a): The Poverty Line as defined by the Planning Commission on the basis of the Large Sample Survey on Household Consumption Expenditure carried out by the National Sample Survey Office (NSSO) is used by Ministry of Rural Development while implementing the schemes of Indira AwaasYojana (IAY) and National Social Assistance Programme (NSAP).

(b)& (c): A Socio- Economic Caste Census (SECC) has been launched on 29th June, 2011 in the country which is being carried out by the respective State/ Union Territory Governments with the financial and technical support of the Ministry of Rural Development to generate a large number of social and economic indicators relating to households across the country for their ranking. The status of SECC 2011 as on 16.08.2013 is enclosed as Annexure.

(d) & (e): Ministry of Rural Development does not maintain data regarding the number of families moving from BPL to APL.